

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR “SWANI MOTORS SERVICES PRIVATE LIMITED” AN EXISTING AUTHORISED DEALER OF MARUTI SUZUKI AND CURRENTLY NON-OPERATING, BASED OUT OF LUDHIANA, PUNJAB.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	SWANI MOTORS SERVICES PRIVATE LIMITED CIN: U34103PB2008PTC031761
2.	Address of the registered office	Registered office: 698-Gurdev Nagar Pakhowal Road Ludhiana, Punjab- 141001
3.	URL of Website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Ludhiana, Punjab
5.	Installed capacity of main products/ services	Not Applicable.
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.swanimotors@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.swanimotors@gmail.com
10.	Last date for receipt of expression of interest	17.07.2023

Akhil Ahuja
Interim Resolution Professional
Swani Motors Services Private
Limited

Address: B-29, Lower Ground
Floor, Lajpat Nagar III, New
Delhi – 110024
Email: caakhilahuja@gmail.com
Mobile: +91-9911331599

11.	Date of issue of provisional list of prospective resolution applicants	27.07.2023
12.	Last date for submission of objections to provisional list	01.08.2023
13.	Process email id to submit EOI	cirp.swanimotors@gmail.com



Akhil Ahuja
Interim Resolution Professional
Swani Motors Services Private Limited
IBBI Reg. No.- IBBI/IPA-001/IP-P-02072/2020-2021/13213
AFA valid upto: 08.09.2023
Phone: - +91- 9911331599
Address: B-29, LGF, Lajpat Nagar –III , New Delhi- 110024
Email: cirp.swanimotors@gmail.com, caakhilahuja@gmail.com

Date : -01-07- 2023
Place : New Delhi

Co-op society raided over sale of low-quality potash

FARIDKOT, JUNE 30
Agriculture Department officials conducted an inspection of a multipurpose cooperative society here after farmers lodged a complaint with the minister about the sale of poor quality gypsum and potash by the society. The society at Chahal and Bir Sikhawala village was

formed with an aim to undertake multifarious activities for economic and social development of its member farmers. The members of the team said in view of the complaints, the samples of the gypsum and potash were taken and would be sent for laboratory testing. — TNS

Cases up to year 2000 to be taken up on priority: HC

CHANDIGARH, JUNE 30
The High Court has ordered that "cases up to the year 2000" will be taken up on priority. The High Court has also made it clear that the cases relating to senior citizens, crime against women, differently abled persons, juveniles and marginalised sections the society will be taken up on a priority basis. The post-vacation roster released today says priority will also be accorded to cases involving the Prevention of Corruption Act, matters in which proceedings before lower courts were

stayed and remand cases from the Supreme Court. For clearing the backlog, the Chief Justice in the roster has, among other things, assigned all admitted criminal appeals up to year 2013 to Justice Anoop Chitkara and Justice Alok Jain. According utmost importance to cases involving life and liberty, as many as 23 judges have also been assigned criminal matters. Of the total, no less than 15 judges will be hearing regular and anticipatory bail matters. Four other Benches will be hearing matters involving crime against women. — TNS

GOVERNMENT OF HARYANA TENDER NOTICE					
SR. NO.	NAME OF BOARD/ CORP/ AUTH.	NAME OF WORK/NOTICE/ TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/ EMD (APPROX.) in Rupees	
1	H/SVP PANIPAT	PROVIDING PUBLIC HEALTH SERVICES IN DISTRICT CENTRE IN SECTOR-13/17 U/E PANIPAT. PROVIDING AND LAYING OF DI W.S. LINES, SW LINES AND RCC PIPES INCLUDING CONSTRUCTION OF MANHOLES COMPLETE IN ALL RESPECT AND ALL OTHER WORKS CONTINGENT THERE TO (INCLUDING 3 YEARS MTC. AND DEFECT LIABILITY PERIOD FREE OF COST).	28.06.2023 13.07.2023	59.21 LACS	

WEBSITE OF THE BOARD/CORP/AUTH.: <https://etenders.hry.nic.in>
 NODAL OFFICER/CONTACT DETAILS/E-MAIL: 9466517269 xenpanipat@gmail.com
 FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in
 PRDH/13/2024/4019058/31/4

GOVERNMENT OF HARYANA TENDER NOTICE						
SR. NO.	NAME OF BOARD/ CORP/ AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/ EMD (APPROX.) in Rupees	WEBSITE OF THE BOARD/ CORP/ AUTH.	NODAL OFFICER/ CONTACT DETAILS/ E-MAIL
1	HARYANA INDUSTRIES CORPORATION LIMITED	EXPRESSION OF INTEREST FOR PARTICIPATION IN EBIDDING PROCESS ON STAR AGRI BAZAAR AND HENL PORTAL ON 01.07.2023 FOR SUPPLY OF ESSENTIAL COMMODITIES TO HAEC SPECIFIED DELIVERY POINTS WITHIN THE STATE OF HARYANA.	30.06.2023 07.07.2023	5000- AS PER CONTRACT NOTE	http://www.haic.co.in	0172256020 haicpr@gmail.com
2	HARYANA AGRO INDUSTRIES CORPORATION LIMITED	EXPRESSION OF INTEREST FOR CONTRACTORS REGISTRATION/ EMPANELMENT OF PROCESSORS/ SUPPLIERS FOR SUPPLY OF ESSENTIAL COMMODITIES (PULSES, SPICES, SUGAR, DRY FRUITS, RICE, CEREALS, PRODUCTS, FLOUR & FLOUR MIXES ETC.) TO HAEC SPECIFIED DELIVERY POINTS WITHIN THE STATE OF HARYANA.	30.06.2023 06.07.2023	5000-	http://www.haic.co.in	0172256020 haicpr@gmail.com

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in
 PRDH/13/2024/4019038/1/31/4

GOVERNMENT OF PUNJAB
Tender Reference No.: e tender-notice No. 921 ELEC Dt. 28.06.2023
 The Department of : Municipal Corporation Mohali, S.A.S. Nagar.
 Invites bid for 02 works
Closing Date and Time : Closing Date of Submission of bidding document: 15.07.2023 time up to 16:30.
Opening date and time of Tender: 17.07.2023 at 10:00
 For detail login to : <http://www.leproc.punjab.gov.in>
 Note: Any corrigendum(s) to the tender notice shall be published on the above website only.
 Sd/- Corporation Engineer, Municipal Corporation, S.A.S. Nagar.
 DPR/Pb/25472

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR "SWANI MOTORS SERVICES PRIVATE LIMITED" AN EXISTING AUTHORISED DEALER OF MARUTI SUZUKI AND CURRENTLY NON-OPERATING, BASED OUT OF LUDHIANA, PUNJAB.
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Swani Motors Services Private Limited CIN: U34103PB2008PTC031761
2. Address of the registered office	Registered office: 698-Gurdev Nagar Pakhowal Road Ludhiana, Punjab- 141001
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	Ludhiana, Punjab
5. Installed capacity of main products/ Services	Not Applicable.
6. Quantity and value of main products/ services sold in last financial year	Not Applicable.
7. Number of employees/workmen	Not Known
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.swanimotors@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.swanimotors@gmail.com
10. Last date for receipt of expression of interest	17.07.2023
11. Date of issue of provisional list of prospective resolution applicants	27.07.2023
12. Last date for submission of objections to provisional list	01.08.2023
13. Process email id to submit EOI	cirp.swanimotors@gmail.com

Akhil Ahuja
 Interim Resolution Professional
 Swani Motors Services Private Limited
 IBBI Reg. No.- IBBI/IPA-001/NP-P-02072/2020-2021/13213
 AFA valid upto: 08.09.2023
 Phone: +91-9911331599
 Date: 01.07.2023
 Place: New Delhi
 Address: B-29, LGF, Lajpat Nagar -III, New Delhi- 110024
 Email: cirp.swanimotors@gmail.com, caakhilahuja@gmail.com

GOVERNMENT OF HARYANA TENDER NOTICE						
SR. NO.	NAME OF BOARD/ CORP/ AUTH.	NAME OF WORK NOTICE TENDER	OPENING DATE CLOSING DATE	AMOUNT/ EMD (APPROX.) IN RUPEES	WEBSITE OF THE BOARD/ CORP/ AUTH.	NODAL OFFICER/ CONTACT DETAILS/ E-MAIL
1	MICADA DIVISION PANIPAT	REHABILITATION OF WATER COURSE AT OUTLET RD-427/RUR BHUTANA DISTY + 1 WORKS	27.06.2023 04.07.2023	1.16 CRORES	https://etenders.hry.nic.in	0180-2650905 xencaah@gmail.com
2	MICADA DIVISION PANIPAT	PLANNING DESIGNING SUPPLY, INSTALLATION, TESTING, COMMISSIONING AND OPERATION AND MAINTENANCE FOR 3 YEARS (INCLUDING 3 YEAR FREE MAINTENANCE OF ON FARM MICRO IRRIGATION SYSTEM) AFTER ONE YEAR ASSURED PERFORMANCE DEMONSTRATION/DEFECT LIABILITY PERIOD WHICH/EVER IS LATER, OF GRID SOLAR POWER INTEGRATED MICRO IRRIGATION SCHEME IN COMMAND OF THE EXISTING OUTLET AT RD 6388/R RANANA DISTY, ON EPC MODE UNDER HYBRID ANNUITY BASED MODEL (HAM)	23.06.2023 15.07.2023	8.24 CRORES	https://etenders.hry.nic.in	0180-2650905 xencaah@gmail.com

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in
 PRDH/13/2024/4019037/1/31/4

PUBLIC NOTICE
 This is for the information of the general public that **ISSUANCE OF NO DUE CERTIFICATE (NDC) OF ESTATE OFFICE LOAN** services of Estate Office Chandigarh have been made online.
 Henceforth, application for the above services will be accepted online only. Applicants can apply for above services on the Estate Office website having url link <https://estateoffice.chd.gov.in/>. on home page under the category - E-services Citizen services - Apply here.
 Estate Officer,
 U.T., Chandigarh.

The Tribune 01.07.2023

ਸਕੱਤਰ ਜਗਦੀਪ ਸਿੰਘ ਕਾਢਲੇ ਨੂੰ ਸੀਮਨ ਕੀਤੀ ਗਈ ਤੇ ਹਨ। ਜੀਕੋ ਵੱਲੋਂ ਦਾਇਰ ਪਟੀਸ਼ਨ ਵਿੱਚ ਦੋਸ਼ ਲਾਇਆ ਗਿਆ ਹੈ ਕਿ ਉਕਤ ਵਿਅਕਤੀਆਂ ਨੇ ਸਿਆਸੀ ਅਤੇ ਨਿੱਜੀ ਫਾਇਦੇ ਲੈਣ ਦੀ ਕੋਸ਼ਿਸ਼ ਤਹਿਤ ਉਨ੍ਹਾਂ ਨੂੰ ਚੁਦਾਨਾ ਕੀਤਾ ਹੈ। ਜੀਕੋ ਨੇ ਕਿਹਾ ਕਿ ਹੁਣ ਤਿੰਨ ਮੁਲਜ਼ਮਾਂ ਕੋਲ ਅਦਾਲਤ 'ਚ ਬੁਠੇ ਬਿਆਨਾਂ ਲਈ ਮੁਆਫੀ ਮੰਗਣ ਜਾਂ ਕਾਨੂੰਨੀ ਮੁਕੱਦਮੇ ਦਾ ਸਾਹਮਣਾ ਕਰਨ ਕਰੇ ਹੋ ਸਕਾ ਭੁਗਤਣ ਦਾ ਚਾਰ ਦੀ ਬਚਿਆ ਹੈ।

ਹਰਸਿਮਰਤ ਵੱਲੋਂ ਰਾਜਨਾਥ ਸਿੰਘ ਨੂੰ ਸਾਬਕਾ ਫੌਜੀਆਂ ਦੇ ਮਸਲੇ ਹੱਲ ਕਰਨ ਦੀ ਅਪੀਲ

ਕੋਂਦਰੀ ਗੋਪਿਆ ਮੰਤਰੀ ਨੂੰ ਪੱਤਰ ਲਿਖਿਆ; 20 ਫਰਵਰੀ ਤੋਂ ਆਪਣੀਆਂ ਮੰਗਾਂ ਦੇ ਹੱਕ ਵਿੱਚ ਸ਼ੰਘਰਸ਼ ਕਰ ਰਹੇ ਨੇ ਸਾਬਕਾ ਫੌਜੀ



ਟ੍ਰਿਬਿਊਨ ਨਿਊਜ਼ ਸਰਵਿਸ
ਚੰਡੀਗੜ੍ਹ, 30 ਜੂਨ
ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ ਦੀ ਸੰਸਦ ਮੈਂਬਰ ਤੇ ਸਾਬਕਾ ਕੋਂਦਰੀ ਮੰਤਰੀ ਹਰਸਿਮਰਤ ਮੰਤਰੀ ਰਾਜਨਾਥ ਸਿੰਘ ਨੂੰ ਅਪੀਲ ਕੀਤੀ ਕਿ ਸਾਬਕਾ ਫੌਜੀਆਂ ਦੀ ਪੈਨਸ਼ਨ, ਫੈਮਿਲੀ ਪੈਨਸ਼ਨ ਤੇ ਅਪੰਗਤਾ ਪੈਨਸ਼ਨ ਸਮੇਤ ਸਾਰੇ ਮਸਲੇ ਹਮਦਰਦੀ ਨਾਲ ਵਿਚਾਰ ਕੇ ਜਲਦੀ ਤੋਂ ਜਲਦੀ ਹੱਲ ਕੀਤੇ ਜਾਣ।
ਗੋਪਿਆ ਮੰਤਰੀ ਨੂੰ ਲਿਖੇ ਪੱਤਰ ਵਿੱਚ ਸੰਸਦ ਮੈਂਬਰ ਨੇ ਕਿਹਾ ਕਿ ਸੈਨਿਕ ਵੈਲਫੇਅਰ ਏਕਤਾ ਸੁਸਾਇਟੀ ਤੇ ਐਕਸ ਸਰਵਿਸਮੈਨ ਵੈਲਫੇਅਰ ਆਰਗੇਨਾਈਜ਼ੇਸ਼ਨ ਵੱਲੋਂ ਉਨ੍ਹਾਂ ਨੂੰ ਮੰਗ ਪੱਤਰ ਸੌਂਪ ਕੇ 20 ਫਰਵਰੀ ਤੋਂ ਆਪਣੀਆਂ ਮੰਗਾਂ ਦੇ ਹੱਕ ਵਿੱਚ ਸ਼ੰਘਰਸ਼ ਕਰ ਰਹੇ ਸਾਬਕਾ ਫੌਜੀਆਂ ਦੀਆਂ ਪੇਂਸ਼ਨਾਂ ਬਾਰੇ ਦੱਸਿਆ ਹੈ। ਸੰਸਦ ਮੈਂਬਰ ਨੇ ਕਿਹਾ ਕਿ ਸਾਬਕਾ ਫੌਜੀ ਸਾਡਾ ਮਾਣ ਹਨ, ਜਿਨ੍ਹਾਂ ਵੱਲੋਂ

ਨਿਭਾਈਆਂ ਸੇਵਾਵਾਂ ਦਾ ਕੋਈ ਮੁੱਲ ਨਹੀਂ ਤਾਰਿਆ ਜਾ ਸਕਦਾ। ਸ਼੍ਰੋਮਣੀ ਬਾਦਲ ਨੇ ਕਿਹਾ ਕਿ ਸਾਬਕਾ ਫੌਜੀਆਂ ਨੇ ਪੈਨਸ਼ਨ, ਫੈਮਿਲੀ ਪੈਨਸ਼ਨ ਤੇ ਅਪੰਗਤਾ ਪੈਨਸ਼ਨਾਂ ਵਿੱਚ ਤਰੁੱਟੀਆਂ ਦਾ ਜ਼ਿਕਰ ਕੀਤਾ ਹੈ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਜਿਹੜੇ ਜੋਸ਼ੀ ਤੇ ਜਵਾਨ ਪਹਿਲਾਂ ਸੇਵਾਮੁਕਤ ਹੋਏ ਹਨ ਉਨ੍ਹਾਂ ਨੂੰ ਇਕ ਰੈਂਕ ਇੱਕ ਪੈਨਸ਼ਨ ਦਾ ਲਾਭ ਨਹੀਂ ਦਿੱਤਾ ਜਾ ਰਿਹਾ ਕਿਉਂਕਿ ਉਨ੍ਹਾਂ ਦੀਆਂ ਪੈਨਸ਼ਨਾਂ ਗ਼ਲਤ ਔਸਤ ਤੇ ਆਧਾਰ 'ਤੇ ਏਅ ਕੀਤੀਆਂ ਗਈਆਂ ਹਨ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਫੈਮਿਲੀ ਪੈਨਸ਼ਨ ਵੀ ਮੌਜੂਦਾ 60 ਫੀਸਦੀ ਦੀ ਹੱਦ ਤੋਂ ਵਧਾਏ ਜਾਣ ਦੀ ਜ਼ਰੂਰਤ ਹੈ। ਬੀਬੀ ਬਾਦਲ ਨੇ ਫੈਡਰੇਸ਼ਨ ਆਫ ਵੈਟਰਨਜ਼ ਐਸੋਸੀਏਸ਼ਨ ਦੇ ਬੈਨਰ ਹੇਠ ਰੋਸ ਮੁਜ਼ਾਹਰਾ ਕਰ ਰਹੇ ਇਨ੍ਹਾਂ ਸਾਬਕਾ ਫੌਜੀਆਂ ਦੀਆਂ ਮੰਗਾਂ ਜਲਦੀ ਹੱਲ ਕੀਤੇ ਜਾਣ ਦੀ ਮੰਗ ਕੀਤੀ।

ਫਾਰਮ ਜੀ

ਇਸ ਵੇਲੇ ਨਾਨ-ਅਪਿੰਟਿੰਗ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ ਤੋਂ ਬਾਹਰ ਆਪਾਰਤਰ ਅਤੇ ਮਾਰੂਤੀ ਸੂਬਕੀ ਦੇ ਮੌਜੂਦਾ ਅਧਿਕਾਰਤ ਡੀਲਰ "ਸਵਾਨੀ ਮੋਟਰਜ਼ ਸਰਵਿਸਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ" ਲਈ ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਲਈ ਸੱਦਾ

ਇਨਸਾਲਵੇਂਸੀ ਐਂਡ ਬੈਂਕਪੁਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੇਂਸੀ ਰੈਗੂਲੇਟਰੀ ਆਫਿਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 36A (1) ਅਧੀਨ

ਸਬੰਧਤ ਵੇਰਵਾ	
1. ਪੈਨ/ਸਿਨ/ਐਲਐਲਪੀ ਨੰਬਰ ਸਹਿਤ ਕਾਰਪੋਰੇਟ ਡੈਫਟਰ ਦਾ ਨਾਂ	ਸਵਾਨੀ ਮੋਟਰਜ਼ ਸਰਵਿਸਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ CIN: U34103PB2008PTC031761
2. ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ	ਗੜ੍ਹ: ਦਫਤਰ: 698-ਗੁਰਦੇਵ ਨਗਰ, ਪਿੰਚਵਾਲ ਰੋਡ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ-141001
3. ਯੂਆਰਐਲ ਆਫ ਵੈੱਬਸਾਈਟ	ਲਾਗੂ ਨਹੀਂ
4. ਸਥਾਨ ਦਾ ਵੇਰਵਾ, ਜਿੱਥੇ ਬਹੁਤ ਸਾਰੇ ਵਿਕਸ਼ਿਤ ਅਸਾਜ਼ ਸਹਿਤ ਹਨ	ਲੁਧਿਆਣਾ (ਪੰਜਾਬ)
5. ਮੋਨ ਪ੍ਰਾਭਕਰ/ਸਰਵਿਸਿਜ਼ ਦੀ ਸਥਾਪਿਤ ਸਮਰਥਾ	ਲਾਗੂ ਨਹੀਂ
6. ਪਿਛਲੇ ਮਾਲੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਮੋਨ ਪ੍ਰਾਭਕਰ/ਸਰਵਿਸਿਜ਼ ਦੀ ਮਾਤਰਾ ਅਤੇ ਕੀਮਤ	ਲਾਗੂ ਨਹੀਂ
7. ਕਰਮਚਾਰੀਆਂ/ਵਰਕਮੈਨ ਦੀ ਸੰਖਿਆ	ਮਾਲੂਮ ਨਹੀਂ
8. ਪ੍ਰਾਸੈਸ ਦੇ ਬਾਅਦ ਦੇ ਇਵੈਂਟ ਲਈ ਸਬੰਧਤ ਵੇਰਵਾ, ਕੋਂਡਿਟਰਾਂ ਦੀ ਸੂਚੀ, ਦੋ ਸਾਲ ਦੀ ਅੰਤਿਮ ਸੂਚੀ ਮਾਲੀ ਸਟੇਟਮੈਂਟ (ਨਿਫਿਊਲ ਸਹਿਤ) ਸਵੈ ਹੋਰ ਵੇਰਵਾ ਇੱਥੇ ਸੁਲਭ ਹੈ।	cirp.swanimotors@gmail.com 'ਤੇ ਈ-ਮੇਲ ਭੇਜਣ ਹੋਏ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
9. ਕੋਡ ਦੇ ਸੈਕਸ਼ਨ 25(2)(h) ਦੇ ਤਹਿਤ ਪ੍ਰਸਤਾਵਤ ਬਿਨੈਕਾਰਾਂ ਲਈ ਯੋਗਤਾ	cirp.swanimotors@gmail.com 'ਤੇ ਈ-ਮੇਲ ਭੇਜਣ ਹੋਏ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
10. ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਪ੍ਰਾਪਤੀ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	17.07.2023
11. ਸੰਭਾਵਤ ਪ੍ਰਸਤਾਵਤ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜੀ ਲਿਸਟ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	27.07.2023
12. ਆਰਜੀ ਲਿਸਟ 'ਤੇ ਇਤਰਾਜ਼ ਦੇਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	01.08.2023
13. ਇੰਟਰਐਚੀ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਲਈ ਪ੍ਰਾਸੈਸ e-mail ID	cirp.swanimotors@gmail.com

ਅਧਿਕ ਅਗੁਜ਼ਾ, ਅੰਤਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੀਡੇਨਸ਼ਨ ਸਵਾਨੀ ਮੋਟਰਜ਼ ਸਰਵਿਸਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, IBBI Reg. NO.: IBBL/IPA-001/IP-P-02072/2020-2021/132133 AFA valid upto: 08.09.2023 Phone: +91-9911331599 Address: B-29, LGF, Lajpat Nagar-III, New Delhi-110024 Email: cirp.swanimotors@gmail.com, caakhilahuja@gmail.com

ਮਿਤੀ: 01.07.2023
ਸਥਾਨ: ਨਵੀਂ ਦਿੱਲੀ



ਏਯੂ ਸਮਾਲ ਫਾਇਨਾਂਸ ਬੈਂਕ ਲਿਮਿਟਿਡ

(ਇਕ ਪੱਟੀਦਰਜ ਕਮਰਸ਼ੀਅਲ ਬੈਂਕ)

ਰਜਿਸਟਰਡ ਦਫਤਰ : 19-ਏ, ਪੁਲੇਸ਼ਵਰ ਗਾਰਡਨ, ਅਜਮੇਰ ਰੋਡ, ਜੈਪੁਰ-302001 (CIN: L36911RJ1996PLC011381)

ਜ਼ਮੀਨ-IV | ਨਿਯਮ 8(1) ਦੇਖੋ | ਕਬਜ਼ਾ ਸੂਚਨਾ

ਜਦਕਿ ਸਕਿਓਰਿਟਾਈਜ਼ੇਸ਼ਨ ਐਂਡ ਹੀਰਿਸਟਰਕੰਸ਼ਨ ਆਫ ਫਾਇਨਾਂਸ਼ੀਅਲ ਐਸਟੇਟ ਐਂਡ ਐਨਫੋਰਸਮੈਂਟ ਆਫ ਸਕਿਓਰਿਟੀ ਇੰਟਰਗਟ ਐਕਟ, 2002 (54/2002) ਅਧੀਨ ਏਯੂ ਸਮਾਲ ਫਾਇਨਾਂਸ ਬੈਂਕ ਲਿਮਿਟਿਡ (ਇਕ ਪੱਟੀਦਰਜ ਕਮਰਸ਼ੀਅਲ ਬੈਂਕ) ਦਾ ਅਧਿਕਾਰਤ ਅਫਸਰ ਹੋਣ ਦੇ ਨਾਤੇ ਅਤੇ ਸਕਿਓਰਿਟੀ ਇੰਟਰਗਟ (ਐਨਫੋਰਸਮੈਂਟ) ਡੂਲਜ਼, 2002 ਦੇ ਨਿਯਮ-3 ਨਾਲ ਪੜ੍ਹੀ ਜਾਣ ਵਾਲੀ ਧਾਰਾ 13(12) ਅਧੀਨ ਦਿੱਤੀਆਂ ਗਈਆਂ ਸ਼ਰਤਾਂ ਦੀ ਵਰਤੋਂ ਕਰਦੇ ਹੋਏ, ਉਨ੍ਹਾਂ ਨੇ ਹੇਠ ਦਰਜਾਈਆਂ ਮਿਤੀਆਂ ਨੂੰ ਕਬਜ਼ਦਾਰ ਨੂੰ ਨਿਯਮ ਨਿੱਟਰ ਜਾਰੀ ਕਰਕੇ ਸਬੰਧਤ ਡਿਮਾਂਡ ਨੋਟਿਸ ਵਿਚ ਦਰਸਾਈ ਰਕਮ ਦੇ ਨੋਟਿਸ ਦੀ ਮਿਤੀ ਤੋਂ 60 ਦਿਨਾਂ ਅੰਦਰ ਭੁਗਤਾਨ ਕਰਨ ਲਈ ਕਬਜ਼ਦਾਰਾਂ ਨੂੰ ਸੱਦਾ ਦਿੱਤਾ ਸੀ।

ਕਬਜ਼ਦਾਰ/ਸਹਿ-ਕਬਜ਼ਦਾਰ/ਮੋਰਟਗੇਜਰ/ ਗਾਰੰਟਰ/ਲੋਨ ਖਾਤਾ ਨੰਬਰ	ਸੈਕਸ਼ਨ 19(2) ਅਧੀਨ ਨੋਟਿਸ ਦੀ ਮਿਤੀ ਅਤੇ ਰਕਮ	ਮੋਰਟਗੇਜ ਕੀਤੀ ਪ੍ਰਾਪਤੀ ਦਾ ਵੇਰਵਾ	ਕਬਜ਼ਾ ਲੈਣ ਦੀ ਮਿਤੀ
(A/c No.) L9001060122308078 & L9001060825592438 ਇੰਦਰ ਜਵੇਲਰਜ਼ (ਕਰਜ਼ਦਾਰ), ਇੰਦਰਪ੍ਰੀਤ ਸਿੰਘ ASHAT (ਸਹਿ-ਕਰਜ਼ਦਾਰ), ਕੁਲਦੀਪ ਸੰਭ (ਸਹਿ-ਕਰਜ਼ਦਾਰ), ਬਲਦੇਵ ਕ੍ਰਿਸ਼ਨ (ਸਹਿ-ਕਰਜ਼ਦਾਰ)	14-Mar-23 Rs. 1873473/- Rs. Eighteen Lac Seventy Three Thousand Four Hundred Seventy Three Only & Rs. 443917/- Rs. Four Lakh Forty Three Thousand Nine Hundred Seventeen Only As on 13-Mar-23	ਰਿਹਾਇਸ਼ੀ/ਕਮਰਸ਼ੀਅਲ ਪ੍ਰਾਪਤੀ ਜ਼ਮੀਨ/ਬਿਲਡਿੰਗ/ਸਟ੍ਰੋਕਚਰ ਅਤੇ ਫਿਕਸਚਰਜ਼ ਦੇ ਸਾਰੇ ਹਿੱਸੇ, ਪ੍ਰਾਪਤੀ ਖਰਾਬ ਨੰ. 1208, 1209, 1211, 1212, ਖਾਤਾ ਨੰ. 2303, 2365, ਪੇਨ ਨੰ. 2997 ਵਿਚ ਸ਼ਾਮਲ, ਜਮ੍ਹਾਂਬੰਦੀ ਸਾਲ 2010-2011 ਦੇ ਅਨੁਸਾਰ, ਪਿੰਡ ਗਿਲਿੰਡ, ਐਚ.ਐ. ਨੰ. 263 ਵਿਖੇ ਸਥਿਤ, ਆਬਾਦੀ ਗੁਰੂ ਨਾਨਕ ਨਗਰ, ਤਰਿਸੋਲ ਅਤੇ ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ ਦੇ ਤੌਰ 'ਤੇ ਜਾਰੀ ਜਾਂਦੀ ਪ੍ਰਾਪਤੀ ਮਾਪ 140 ਵਰਗ ਗਜ਼, ਪੂਰਬ-ਸਰੋਟੀ 83' ਤੱਕ, ਪੱਛਮ-ਗੁਆਂਢੀ 63' ਤੱਕ, ਉੱਤਰ-ਗੁਆਂਢੀ 40' ਤੱਕ, ਦੱਖਣ-40' ਤੱਕ।	26-Jun-23
(A/c No.) L9001070123218651 ਹਰਜੀਤ ਸਿੰਘ (ਕਰਜ਼ਦਾਰ), ਸਿਮਰਜੀਤ ਕੌਰ (ਸਹਿ-ਕਰਜ਼ਦਾਰ)	17-Aug-22 Rs. 544096/- Rs. Five Lac Fourty Four Thousand Ninety Six Only As on 16-Aug-22	ਰਿਹਾਇਸ਼ੀ/ਕਮਰਸ਼ੀਅਲ ਪ੍ਰਾਪਤੀ ਜ਼ਮੀਨ/ਬਿਲਡਿੰਗ/ਸਟ੍ਰੋਕਚਰ ਅਤੇ ਫਿਕਸਚਰਜ਼ ਪ੍ਰਾਪਤੀ ਦੇ ਸਾਰੇ ਹਿੱਸੇ, ਸਰਾਨ ਮਾਪ 230 ਵ. ਗਜ਼ ਅਰਥਾਤ 03 ਕਰਲਾ 72/3 ਮਰਲੇ ਜੋ ਕਿ ਜ਼ਮੀਨ ਮਾਪ 01 ਕਰਲਾ 4 ਮਰਲੇ ਦਾ 72/3/24 ਹਿੱਸਾ ਹੈ, ਖ਼ਰਾਬ ਨੰ. 1210 (1-4), ਬੈਠਣ/ਖਰੀਦ ਨੰ. 92/103 ਵਿਚ ਸ਼ਾਮਲ, ਪਿੰਡ ਗੁਰੂਗੁਰ ਸਾਈਨੋ ਵਿਖਾ, ਤਰਿਸੋਲ ਸਰਗਤ ਅਤੇ ਜਿਲ੍ਹਾ ਬਠਿੰਡਾ ਵਿਖੇ ਸਥਿਤ। ਮਾਪ 230 ਵ. ਗਜ਼, ਪੂਰਬ-ਸੁਖਮੰਦਰ ਸਿੰਘ, ਪੱਛਮ-ਮੰਗਾ ਸਿੰਘ, ਉੱਤਰ-ਗਨੀ, ਦੱਖਣ-ਸਿਮਾ ਸਿੰਘ	28-Jun-23

ਕਬਜ਼ਦਾਰ ਰਕਮ ਦਾ ਭੁਗਤਾਨ ਕਰਨ ਵਿਚ ਅਸਫਲ ਰਹੇ ਹਨ। ਵਿਸ਼ੇਸ਼ ਤੌਰ 'ਤੇ ਸਬੰਧਤ ਕਬਜ਼ਦਾਰ ਅਤੇ ਖਾਸੇਆਮ ਨੂੰ ਬਾਕਾਇਦਾ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਅਧਿਕਾਰਤ ਅਫਸਰ ਵੱਲੋਂ ਉਕਤ ਟੇਕਲ ਵਿਚ ਦਰਸਾਈ ਮਿਤੀ ਨੂੰ ਉਕਤ ਨਿਯਮਾਂ ਦੇ ਨਿਯਮ ਨਾਲ ਪੜ੍ਹ ਜਾਣ ਵੇਲੇ ਉਕਤ ਐਕਟ ਦੀ ਧਾਰਾ 13(4) ਅਧੀਨ ਦਿੱਤੀਆਂ ਗਈਆਂ ਸ਼ਰਤਾਂ ਦੀ ਵਰਤੋਂ ਕਰਦੇ ਹੋਏ ਹੇਠ ਦਰਸਾਈ ਪ੍ਰਾਪਤੀ ਦਾ ਕਬਜ਼ਾ ਲੈ ਲਿਆ ਗਿਆ ਹੈ।
"ਕਬਜ਼ਦਾਰ" ਦਾ ਮਿਥਾਨ ਸੂਚੀਬੱਧ ਅਸਾਜ਼ਮਾਂ ਨੂੰ ਗੋਡੀਮ ਕਰਨ ਲਈ ਸੂਚਿਤ ਮੌਕੇ ਦੇ ਸਬੰਧ ਵਿਚ ਉਕਤ ਐਕਟ ਦੀ ਧਾਰਾ 13 ਦੀ ਉਪ ਧਾਰਾ (8) ਦੀਆਂ ਵਿਵਸਥਾਵਾਂ ਵੱਲ ਵਿਵਾਦਿਆਂ ਜਾਂਦਾ ਹੈ।
ਕਬਜ਼ਦਾਰ ਨੂੰ ਖਾਸ ਤੌਰ 'ਤੇ ਅਤੇ ਆਮ ਜਰਤਾ ਨੂੰ ਬਾਕਾਇਦਾ ਰਿਤਾਵਨੀ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਉਹ ਪ੍ਰਾਪਤੀ/ਪ੍ਰਾਪਤੀਆਂ ਦੇ ਸਬੰਧ ਵਿਚ ਲੈਣ-ਦੇਣ ਨਾ ਕਰਨ ਅਤੇ ਇਸ ਪ੍ਰਾਪਤੀ/ਪ੍ਰਾਪਤੀਆਂ ਪ੍ਰਤੀ ਕੋਈ ਵੀ ਲੈਣ-ਦੇਣ ਉਕਤ ਟੇਕਲ ਵਿਚ ਦਰਸਾਈ ਰਕਮ ਅਤੇ ਵਿਆਜ ਲਈ ਏਯੂ ਸਮਾਲ ਫਾਇਨਾਂਸ ਬੈਂਕ ਲਿਮਿਟਿਡ (ਇਕ ਪੱਟੀਦਰਜ ਕਮਰਸ਼ੀਅਲ ਬੈਂਕ) ਦੇ ਚਾਰਜ 'ਤੇ ਆਧਾਰਤ ਹੋਵੇਗਾ।

ਬਾ: ਪੰਜਾਬ ਮਿਤੀ: 30 ਜੂਨ, 2023 ਸਹੀ: ਅਧਿਕਾਰਤ ਅਫਸਰ, ਏਯੂ ਸਮਾਲ ਫਾਇਨਾਂਸ ਬੈਂਕ ਲਿਮਿਟਿਡ